

Nomination of cases by Hon'ble the Acting Chief Justice on 17.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 338/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 17.05.2016
2	Spl. Appeal – 327/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 18.05.2016
3	Spl. Appeal – 328/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 18.05.2016
4	Spl. Appeal – 329/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 18.05.2016
5	Spl. Appeal – 325/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 18.05.2016
6	Spl. Appeal – 326/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 18.05.2016
7	Spl. Appeal – 330/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 18.05.2016
8	C. E. R. - 04/2005	Hon'ble Sudhir Agarwal, J.	S.T.R./T.T.R. Section on 18.05.2016
9	Crl. Contempt – 36/2015	Hon'ble A. K. Tripathi, J.	Contempt Section on 18.05.2016
10	W. P. (Crl.)- 10144/2016 (Correction Application) With Nomination application – 164909/2016	Hon'ble B. K. Narayana, J.	Writ C-II(Crl.) Section on 18.05.2016
11	W. P.(Crl.) - 9802/2016 (Correction Application) With Nomination application – 164910/2016	Hon'ble B. K. Narayana, J.	Writ C-II(Crl.) Section on 18.05.2016
12	W. P. (Crl.)- 10138/2016 (Correction Application) With Nomination application – 164911/2016	Hon'ble B. K. Narayana, J.	Writ C-II(Crl.) Section on 18.05.2016
13	W. P. (Crl.)- 9747/2016 (Correction Application) With Nomination application – 164912/2016	Hon'ble B. K. Narayana, J.	Writ C-II(Crl.) Section on 18.05.2016
14	W. P. (Crl.)- 9923/2016 (Correction Application)	Hon'ble B. K. Narayana, J.	Writ C-II(Crl.) Section on

	With Nomination application – 164913/2016		18.05.2016
15	W. P. - 3152/2012	Hon'ble Arun Tandon, J.	Writ C-II Section on 18.05.2016
16	Crl. Appeal – 1628/2015 With Crl. Appeal – 1362/2015	Hon'ble S. K. Gupta, J. (With connected matter)	Crl. Appeal section on 18.05.2016
17	Crl. Appeal – 1712/2013	Hon'ble A. K. Tripathi, J.	Crl. Appeal section on 18.05.2016
18	Spl. Appeal – 735/2007 With Spl. Appeal – 916/2007 With Spl. Appeal – 931/2007	Hon'ble Sudhir Agarwal, J.	Spl. Appeal Section on 18.05.2016
19	Spl. Appeal – 950/2007	Hon'ble Sudhir Agarwal, J.	Spl. Appeal Section on 18.05.2016
20	Spl. Appeal – 162/2005	Hon'ble Sudhir Agarwal, J.	Spl. Appeal Section on 18.05.2016
21	Spl. Appeal – 1823/2008	Hon'ble Sudhir Agarwal, J.	Spl. Appeal Section on 18.05.2016
22	Spl. Appeal – 621/2012 With Spl. Appeal – 195/2009 With Spl. Appeal – 1590/2012	Hon'ble Sudhir Agarwal, J.	Spl. Appeal Section on 18.05.2016
Bench Comprising			
23	W. P. - 50504/2015 (Recall Application)	Hon'ble Sudhir Agarwal, J. And Hon'ble S. B. Singh, J.	Writ A-II Section on 18.05.2016
24	W. P. - 26792/2016 (Recall Application)	Hon'ble Krishna Murari, J. And Hon'ble V. K. Birla, J.	Writ C-II Section on 18.05.2016
25	W. P. - 49052/2009 (Recall Application)	Hon'ble B. K. Narayana, J. And Hon'ble Shashi Kant, J.	Writ C-II Section on 18.05.2016
26	Crl. Appeal – 4501/2012 With Crl. Appeal – 4321/2012	Hon'ble A. K. Tripathi, J. And Hon'ble Bachchoo Lal, J.	Crl. Appeal section on 18.05.2016
27	Crl. Appeal – 6481/2011 With Crl. Appeal(Defective) – 774/2011 With Crl. Appeal – 6371/2011	Hon'ble A. K. Tripathi, J. And Hon'ble Bachchoo Lal, J.	Crl. Appeal section on 18.05.2016
Hon....., J.			
28	Bail – 15811/2016	Hon'ble R. D. Khare, J.	Computer Fresh Section on 17.05.2016

29	W. P.(Art. 227) – 3339/2016	Hon'ble R.S.R. (Maurya), J.	Computer Fresh Section on 17.05.2016
30	W. P.(Art. 227) – 3340/2016	Hon'ble R.S.R. (Maurya), J.	Computer Fresh Section on 17.05.2016
31	CrI. M. A. - 10805/2016	Hon'ble N. A. Moonis, J.	Computer Fresh Section on 18.05.2016
32	CrI. M. A. - 14471/2016	Hon'ble N. A. Moonis, J.	Listing Section on 17.05.2016
33	Bail – 7608/2014 With Bail – 25009/2011 With Bail – 12379/2009 With CrI. M. A. - 75/2012 With CrI. M. A. - 22796/2010 With CrI. M. A. - 9411/2010 With CrI. M. A. - 380/2010 With CrI. M. A. - 19213/2009 With CrI. M. A. - 37837/2010	Hon'ble K. N. Bajpayee, J. (Alongwith 482 Cr.P.C. Application)	Bail Section on 17.05.2016
34	Bail – 5579/2016	Hon'ble R. D. Khare, J.	Bail Section on 18.05.2016
35	Bail – 1294/2016 With Bail – 45854/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 18.05.2016
36	Bail – 7251/2016 With Bail – 40371/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 18.05.2016
37	Bail – 182/2016 With Bail – 40846/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 18.05.2016
38	Bail – 6132/2016 With Bail – 40341/2015 With Bail – 38292/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 18.05.2016
39	Bail Cancellation – 10540/2016 With Bail Cancellation – 25758/2010 With Bail – 24056/2009	Hon'ble A. K. Tripathi, J.	Bail Section on 18.05.2016
40	W. P. - 25484/1993	Hon'ble Sudhir Agarwal, J.	Writ C-I Section on 18.05.2016
Appropriate Court dealing with such matters			
41	Bail – 33758/2015	Appropriate Court dealing with such	Bail Section on

	With Bail – 24290/2015	matters	18.05.2016
42	W. P. - 50907/2015	Appropriate Court dealing with such matters	Writ C-I Section on 18.05.2016
Special Order			
43	First Appeal – 309/2015	Let the main matter as well as all other connected/incidental matters be placed before Bench presided over by Hon'ble Sudhir Agarwal, J.	Supreme Court Appeal Section on 17.05.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
18.05.2016